

Sr.Civil Judge and JMFC, Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	S.C. 33/2019 (SUMMONS)		Corporation Bank Vs Mahesh.R.T	S.R.VENKATARAMAREDDY
2	O.S. 68/2019 (SUMMONS) IA/1/2019		Hanumantharaya Vs Lakshmiddevamma	P.V.YAGNANARAYANA
3	R.A. 5/2020 (SUMMONS) IA/1/2020		Adinarayanappa Vs Smt. Anjinamma	P.V.YAGNANARAYANA
4	R.A. 30/2020 (SUMMONS) IA/1/2020		Basanna Vs C.Chittappa	Malikarjunasiah RI
WRITTEN STATEMENT				
5	O.S. 46/2017 (SUMMONS) IA/1/2017		K.P.Somashaekar Vs K.P.Venkatesh	I.R.LAKSHMAIAH
6	S.C. 12/2020 (SUMMONS)		R.Subbareddy Vs R Babureddy	I.R.LAKSHMAIAH
7	S.C. 14/2020 (SUMMONS)		R Subba reddy Vs R Babu reddy	I.R.LAKSHMAIAH
8	O.S. 31/2020 (SUMMONS)		U.Hanumantharaya Vs Thippamma	D.PANDU RANGAPPA
9	O.S. 33/2020 (SUMMONS)		P.Krishnappa Vs Narayanamma	I.S.AKALAPPA
10	O.S. 2/2020 (NOTICE) IA/1/2020 IA/2/2020		Smt. Gangula Thimmakka Vs K.B.Chinna Reddy	S.R.VENKATARAMAREDDY
11	R.A. 14/2020 (NOTICE) IA/1/2020		E.V.NarayanaDuth dead by Lrs Vs The Secretary ,Gram Panchayat	M.NAGENDRAPPA
12	EX 3/2020 (NOTICE)		Pushpa Vs P.V.Murali	I.S.AKALAPPA
13	M.C. 36/2020 (HEARING)		Vinay Kumar.V Vs H.Aruna	ADINARAYANA RAO
MEDIATION				
14	M.C. 2/2020 (A.D.R.)		G.N.Nagaraju Vs G.Vedavathi	S.T.NARASIMHA
15	M.C. 20/2018 (EVIDENCE)		G.C.Mahensra Vs H.Ramyashree @ H.Sangeetha	B.G.Gowrishankara
16	O.S. 26/2018 (EVIDENCE) 14/1/2019		Akkajji Vs D.....	R.N.Bharathi

Sr.Civil Judge and JMFC, Pavagada
 Sr.Hanumanthappa V
 Sr.Civil Judge and JMFC, Pavagada
 Cause List Date: 23-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
17	G and WC 24/2018 (EVIDENCE)		G.C.Mahendra Vs H. Sangeetha	Gowrishankar Beerusandra Gangadhariah
18	O.S. 18/2020 (EVIDENCE)		Bank of Baroda Vs Venkatamma	S.R.VENKATARAMAREDDY
19	R.A. 56/2018 (ARGUMENTS) 1A/1/2018		Geethikara nagappa Vs Geethanjali	S.N.MURALIDHARA
20	R.A. 12/2018 (ARGUMENTS) 1A/1/2018		Mamatha Vs Gopareddy	K.R.Shivanna
21	R.A. 75/2018 (ARGUMENTS) 1A/1/2018 1A/2/2018		Rajappa Vs Krishnappa	M.R.
22	R.A. 79/2018 (ARGUMENTS)		Anjamma Vs Lingarayika	M.BHAGAVANTHA
23	R.A. 75/2019 (ARGUMENTS)		Hanumanthappa Vs Chaleshappa	P.S.SHIVAKKUMAR
24	M.A. 8/2019 (ORDERS) 1A/1/2019		Hanumantharaya Vs Bertiah	M.BHAGAVANTHA
25	O.S. 63/2020 (FIRST HEARING)		Sreeramappa Vs L. Sreenivasa	S.N.MURALIDHARA
26	EX 24/2020 (FIRST HEARING)		Siddagangamma Vs Sriram General Insurance Co. Ltd.	MURALI KRISHNA
27	M.C. 35/2020 (FIRST HEARING)		Smt. Kasturi Vs Murthy	Kausha
28	M.C. 56/2020 (FIRST HEARING)		H. Thimmappa Vs nil	Gopalakrishna
29	O.S. 4/2018 (EVIDENCE)		G. Subrayappa Vs Thimmappa	Ranganatha E.
30	O.S. 40/2018 (EVIDENCE) 1A/1/2018		G.Nagendra Rao Pawar Vs K.Nagaraju	P.N.Nage reddy KAR11.32/2005
31	O.S. 8/2019 (EVIDENCE)		Sanna Akamma Vs Gangadhara	I.S.AKALAPPA
32	O.S. 27/2019 (EVIDENCE) 1A/1/2019 1A/2/2019		Smt. Nagalakshmi Vs Subbarayappa	P.V.YAGNANARAYANA

Sr.Civil Judge and JMFC,Pavagada
Sri.Hanumanthappa V
Sr.Civil Judge and JMFC, Pavagada
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
33	M.C. 38/2019 (EVIDENCE)		Smt.Kavitha Vs Lokesh	R.T.Mallikarjunaiah
34	O.S. 41/2019 (EVIDENCE) IA/1/2019		Smt. Padmavathamma Vs Ramareddy	Hanumanthareddy
35	M.V.C. 924/2019 (EVIDENCE)		G.Marappa Vs Naresha.T	Krishnasastri T S
36	S.C. 35/2019 (EVIDENCE)		R.Chandrashekar Vs Honnurusab	I.S.AKALAPPA
37	M.C. 67/2019 (EVIDENCE)		Ramesha Vs Muthyalamma	ADINARAYANA RAO
38	M.C. 11/2020 (EVIDENCE)		Balaji Vs Leelavathi	SRI.R.RANGANATHAPPA
39	O.S. 2/2018 (ARGUMENTS) IA/1/2018		Gangamma Vs Ramalakshamma	B.M.Rajashekhara
40	R.A. 25/2020 (JUDGEMENT) IA/1/2020		Obaiamma Vs Yeshodhamma	M.BHAGAVANTHA

Cases listed below are adjourned due to Covid 19

41	FDP 1/2018 (SUMMONS)	04-12-2020	Akkamma Vs Shashikumar.G.	P.V.YAGNANARAYANA
42	M.C. 20/2020 (SUMMONS)	05-12-2020	Lakshmidevi Vs Nil	M.NAGENDRAPPA
43	EX 8/2018 (NOTICE)	10-12-2020	Manjula Vs Sriram General Insurance Co.Ltd	P.H. Subramanya
44	R.A. 45/2019 (NOTICE)	11-12-2020	Chithappa Vs Poojar Chithappa	Gundachari

Pr.CIVIL JUDGE AND JMFC,PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	CrI.Misc. 63/2020 (SUMMONS)		Pathakka Vs The Deputy Tahasildar	R.HANUMANTHARAYA
2	C.C. 679/2014 (HEARING)		THIRUMANI P.S Vs SATHYAPPA	
3	CrI.Misc. 160/2020 (callon)		Keshappa Vs The Deputy Tahasildar	P.V.YAGNANARAYANA
4	CrI.Misc. 161/2020 (callon)		Kashappa Vs The Deputy Tahasildhar	P.V.YAGNANARAYANA
CROSS EXAM ON PROSECUTION WITNESS				
5	C.C. 372/2016 (EVIDENCE)		Gangamma Vs Bharathi Prabhu	P.V.YAGNANARAYANA
6	C.C. 373/2016 (EVIDENCE)		Gangamma Vs Bharathi Prabhu	P.V.YAGNANARAYANA
7	C.C. 147/2017 (ARGUMENTS)		Thirumani PS Vs Gowtham Naik	
8	C.C. 940/2014 (NBW ISSUED)		YNHPS Vs AKKALAPPA	
Cases listed below are adjourned due to Covid 19				
9	C.C. 87/2020 (Settlement)	09-12-2020	Y.N.Hosakote Police Station Vs Ramanji	APP
10	C.C. 320/2019 (PLEA)	21-12-2020	K.S.Rangaiah Vs K.R. Ananda	D.R.RANGANATH
11	CrI.Misc. 21/2018 (HEARING)	22-12-2020	Dasanna Vs Thimmareddy	N.NAGENDRA REDDY
12	P.C.R. 46/2019 (Sworn Statement)	22-12-2020	Gangadhara Vs D.K.Balaraj	ADINARAYANA RAO
13	CrI.Misc. 162/2019 (FLW)	23-12-2020	Venkataramanappa Vs L.Murthy	S.T.NARASIMHA
14	C.C. 808/2019 (RE-ISSUE SUMMONS)	24-12-2020	Y.N.Hosakote Police Station Vs Nagaraju	APP
15	C.C. 479/2016 (NBW ISSUED)	28-12-2020	L. Akkalappa Vs M.Sharada	ANJINIAH
16	CrI.Misc. 107/2020 (RE-ISSUE SUMMONS)	28-12-2020	Ramesh Reddy Vs The Tahasildar	RAJANNA

Pr.CIVIL JUDGE AND JMFC, PAVAGADA
Sri.Bharath Yogeesh Karagudari
ADDL. CIVIL JUDGE AND JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 336/2010 (SUMMONS)		SHIVAKUMAR Vs MARANNA	MN
2	O.S. 402/2013 (SUMMONS) IA/1/2013		THIMMA REDDY Vs DASANNA	P.V.Y
3	O.S. 20/2016 (SUMMONS)		H.A.Nagaraja Vs A.C.Keshavamurthy	S.N.MURALIDHARA
4	O.S. 16/2014 (Settlement) IA/1/2013		G.MALATHI Vs N.GOVINDARAJU	ADINARAYANA RAO.
5	O.S. 184/2016 (HEARING)		Nanjundappa Vs Devendra	P.V.YAGNANARAYANA
6	FDP 10/2010 (Await report)		Thippaiah Vs Subbamma	
7	O.S. 482/2014 (EVIDENCE) IA/1/2014		Gangappa Vs Durugamma	M.Bhagavantha
CROSS EXAMINATION OF PW				
8	O.S. 480/2014 (EVIDENCE) IA/1/2014		Narasamma Vs Banjigi Ningappa	M.BHAGAVANTHA
PLNTF EVIDENCE				
9	O.S. 212/2018 (EVIDENCE) IA/1/2018		G.Venkatesha Vs Govindappa	M.G.Vasudeva murthy
10	O.S. 62/2014 (RE-ISSUE SUMMONS) IA/1/2014		Duggamma Vs THIPPAMMA	M.BHAGAVANTHA
11	O.S. 44/2019 (HEARING ON IA) IA/1/2019		G.Venugopal Vs M.Chinnappa reddy	P.V.YAGNANARAYANA
Cases listed below are adjourned due to Covid 19				
12	O.S. 434/2015 (EVIDENCE) IA/1/2015	27-11-2020	Eranna Vs Ramareddy	N.NAGENDRA REDDY
13	O.S. 264/2016 (EVIDENCE) IA/1/2016	27-11-2020	G.R.Venkateshappa Vs T.Chowdappa	M.BHAGAVANTHA
14	O.S. 62/2017 (EVIDENCE) IA/1/2017	02-12-2020	Naganna Vs Obaiah	R.N.Bharathi
15	O.S. 186/2019 (EVIDENCE) IA/1/2019	02-12-2020	Kum.Mahalakshmi D. is minor reptd by his father Dharmapalachari Vs The Chief Secretary	S.R.VENKATARAMAREDDY

Pr.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45 PM				
1	Crl.Misc. 80/2020 (EVIDENCE)		Nagaraja K.C Vs The Deputy Tahasildar	M.NAGESH
2	Crl.Misc. 81/2020 (EVIDENCE)		K.C Nagaraja Vs The Deputy Tahasildar	M.NAGESH
3	Crl.Misc. 82/2020 (EVIDENCE)		K.C Nagaraja Vs The Deputy Tahasildar	M.NAGESH
4	Crl.Misc. 202/2020 (FIRST HEARING) IA/1/2020		Arshiya Banu Vs Hydarali	Mahaboob Basha
5	C.C. 325/2017 (EVIDENCE)		Arasikere PS Vs Ramanji	
Cases listed below are adjourned due to Covid 19				
6	Crl.Misc. 322/2019 (NOTICE)	04-12-2020	Smt. Shankunthamma Vs Chandrasekhar	K.S.NAGARAJ
7	Crl.Misc. 57/2020 (NOTICE)	04-12-2020	Durgappa Vs The Tahasildar	UGRAMURTHY
8	Crl.Misc. 121/2020 (callon)	05-12-2020	K. Surya Prakash Vs The Chief Officer cum Registrar of Births and Deaths	N.R.BALAKRISHNA
9	Crl.Misc. 67/2020 (NOTICE)	04-01-2021	Muthyalappa Vs The Tahasildar	M.NAGENDRAPPA
10	C.C. 341/2017 (callon)	04-01-2021	Pavagada P.S. Vs Sathyanarayana	
11	C.C. 721/2020 (SUMMONS)	05-01-2021	Arasikere Police Station Vs Norabasha	APP
12	C.C. 722/2020 (SUMMONS)	05-01-2021	Arasikere Police Station Vs Narasimhamurthy	APP
13	C.C. 723/2020 (SUMMONS)	05-01-2021	Arasikere Police Station Vs Gowtama	APP
14	C.C. 724/2020 (SUMMONS)	05-01-2021	Arasikere Police Station Vs Virendra	APP

PR. CIVIL JUDGE AND JMFC, PONDICHERRY

Dr. Jagadeesan Eswarathil

PR. CIVIL JUDGE AND JMFC

Case List Date: 25-11-2020

Sl. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 725/2020 (SUMMONS)	05-01-2021	Arasikere Police Station Vs Satarath	APP
16	C.C. 726/2020 (SUMMONS)	05-01-2021	Arasikere Police Station Vs Thippeswamy	APP
17	C.C. 727/2020 (SUMMONS)	05-01-2021	Arasikere Police Station Vs Thippeswamy	APP
18	C.C. 728/2020 (SUMMONS)	05-01-2021	Arasikere Police Station Vs Modirapathyappa	APP
19	C.C. 692/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Pavata	APP
20	C.C. 693/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Palaksha	APP
21	C.C. 694/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Ranganatha	APP
22	C.C. 695/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Thimmaraju	APP
23	C.C. 696/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Prakasha	APP
24	C.C. 697/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Devaraju	APP
25	C.C. 698/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Eranna	APP
26	C.C. 699/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Shreenivasa	APP
27	C.C. 700/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Manjunatha S	APP
28	C.C. 711/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Manikanta	APP
29	C.C. 712/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Haidara	APP

Prl.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Blserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
30	C.C. 713/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Ananda	APP
31	C.C. 714/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Babu	APP
32	C.C. 715/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Karima	APP
33	C.C. 716/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Raju	APP
34	C.C. 717/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Adikeshava	APP
35	C.C. 718/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Sannappa	APP
36	C.C. 719/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Jaishoola	APP
37	C.C. 720/2020 (SUMMONS)	11-01-2021	Arasikere Police Station Vs Murthy	APP
38	C.C. 738/2019 (HBC)	11-01-2021	Pavagada Police Station Vs Ramanji	APP
39	C.C. 701/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Pavanakumar	APP
40	C.C. 702/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Mahaboba	APP
41	C.C. 703/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Dadapira	APP
42	C.C. 704/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Eshwara	APP
43	C.C. 705/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Sharavana	APP
44	C.C. 706/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Lakshmikanta	APP

PrI.CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL. CIVIL JUDGE AND JMFC
Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	C.C. 707/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Rajakumara	APP
46	C.C. 708/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Ravi	APP
47	C.C. 709/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Ningappa	APP
48	C.C. 710/2020 (SUMMONS)	12-01-2021	Arasikere Police Station Vs Ashok	APP

Pr.L.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Bliserotti

PRL. CIVIL JUDGE AND JMFC

Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	FDP 5/2007 (APPEARANCE OF PARTY)		A.D.Kadarappa Vs Maraiah	
2	O.S. 183/2016 (HEARING)		N.Srinivasa Vs M.S.Nagesh	D.V,Sheshadri
3	EX 53/2017 (HEARING)		Eralingappa Vs Hanumantharayappa	S.N.MURALIDHARA
4	O.S. 219/2020 (HEARING) IA/1/2020		DoddaNarasaiah Vs Chittappa	Sri.B.V. Sreenivasa Murthy
5	O.S. 343/2013 (EVIDENCE) IA/1/2013		ASWATHAPPA Vs PANDURANGAPPA	R.V.
6	O.S. 253/2015 (EVIDENCE) IA/2/2015 IA/1/2015		J.Mahesh Vs Neelamma	MEHABOOB BASHA
7	O.S. 167/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Smt. Sreedevi Vs Srikantha	P.S. Shivakumar
8	O.S. 183/2017 (EVIDENCE)		Sarojabai Vs Shankaranaika	S.N.MURALIDHARA
9	O.S. 189/2017 (EVIDENCE)		P.Bhagyalakshmi Vs A.Harish Babu	K.R.Shivanna
10	O.S. 109/2012 (ARGUMENTS) IA/2/2012 IA/1/2012		MANAM JAYARAMU Vs VENKATANARAYANAPPA	
11	FDP 5/2013 (callon)		Hanumantharayappa Vs Siddappa	P.V.Y
12	O.S. 489/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA Vs SMT. MARAKKA	M.BHAGAVANTHA
13	O.S. 73/2016 (ARGUMENTS) IA/2/2016 IA/1/2016		Bheemakka Vs Rangamma	M.BHAGAVANTHA
14	O.S. 269/2016 (EVIDENCE) IA/1/2016		AmmJamma Vs Kariyanna	R.N.Bharathi

PrI.CIVIL JUDGE AND JMFC,PAVAGADA

Sri. Jagadeesh Biserotti

PRL. CIVIL JUDGE AND JMFC

Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 317/2014 (DEFENCE EVIDENCE) IA/1/2014		Anjinappa Vs Kamappa	U.M
11.00 AM to 02.00PM				
STEPS				
16	O.S. 685/2012 (SUMMONS)		SMT.PADMAVATHI Vs K.G.VEKATANARAPPA	
17	O.S. 209/2009 (NOTICE)		NADIPANNA Vs NADIPANNA	ANR
18	EX 21/2009 (Await report)		G.K.Narayanappa Vs Venkataravanappa	
19	O.S. 157/2014 (Await report) IA/1/2014		NANJUNDAPPA Vs Honuramma	P.V.Y
20	O.S. 467/2011 (EVIDENCE) IA/1/2011		P.D.MANJUNATHA NAYAKA Vs P.R.DHARMADANAYAKA	
21	O.S. 99/2012 (EVIDENCE) IA/1/2012		SIDDAMMA Vs LAKSHMAMMA	
22	O.S. 541/2012 (EVIDENCE)		PANDURANGAPPA Vs ANJANAPPA AND OTHERS	
23	O.S. 325/2013 (EVIDENCE) IA/1/2013		G.VEDAVATHI Vs G.N.NAGARAJ	M.NAGENDRAPPA
24	O.S. 273/2016 (EVIDENCE) IA/1/2016		Lakshmiddevamma Vs T.Chowdappa	M.BHAGAVANTHA
25	O.S. 323/2016 (EVIDENCE) IA/1/2016		S.R.Suryaprakash Vs A.Nagendra setty	D.R.RANGANATH
26	O.S. 585/2012 (DEFENCE EVIDENCE) IA/1/2012 IA/2/2012		CHIKKA NAGANNA Vs MALLAIAH	
27	O.S. 103/2013 (DEFENCE EVIDENCE) IA/1/2013		P.N.MAHESH Vs P.DVARAJU	S.R.V.
28	O.S. 435/2013 (DEFENCE EVIDENCE) IA/1/2013		GOVINDAMMA Vs SIDESHWARA	U.M
29	O.S. 503/2013 (OBJECTION) IA/1/2013		B.RAMANJINEYA Vs NAGAMMA	P.H.SUBRAMANYA
30	O.S. 385/2014 (HEARING ON IA) IA/1/2014		Borakka Vs Rathnaiah	S.N.MURALIDARA

Prl.CIVIL JUDGE AND JMFC,PAVAGADA

Sri. Jagadeesh Biserotti

PRL. CIVIL JUDGE AND JMFC

Cause List Date: 25-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	O.S. 189/2016 (HEARING ON IA) IA/1/2016		SRI MYLARALINGESHWARASWAMY TEMPLE, VENKATAPURA REPRESENTED BY ITS DEVOTEES K.Y.ANJANAPPA Vs V.A.ANJANAPPA	MURALI KRISHNA
32	O.S. 313/2016 (OBJECTION TO IA) IA/1/2016		D.Thipperudraiah Vs D.Narayanappa	H.A.Prabhakara Reddy
33	O.S. 327/2016 (OBJECTION) IA/1/2016		Dakshina murthy Vs Gowramma	V.SREERAMA
34	O.S. 65/2019 (OBJECTION TO IA) IA/1/2019		Sri. Govinda Naik Vs Krishna Reddy	R.HANUMANTHARAYA
35	O.S. 53/2020 (HEARING ON IA) IA/1/2020		Venkatalakshamma Vs Devamma	ANJINAIAH
Cases listed below are adjourned due to Covid 19				
36	O.S. 111/2016 (DEFENCE EVIDENCE) IA/2/2016 IA/1/2016 IA/3/2016	02-12-2020	Narasappa Vs THE CHIEF SECRETARY	S.N.MURALIDHARA
37	O.S. 365/2017 (DEFENCE EVIDENCE) IA/1/2017	02-12-2020	K.N.Nirmala Vs Sanjeevappa	P.S.SHIVAKKUMAR
38	O.S. 7/2017 (OBJECTION TO IA) IA/1/2017	04-12-2020 (11.00 AM to 02.00PM)	Raghunatha Reddy Vs Ram Mohan	S.V.RAGHU
39	O.S. 193/2020 (FIRST HEARING) IA/1/2020	04-12-2020	Sri. V. Nagaraju Vs Rangareddy	Sri B.V. Sreenivasa Murthy
40	O.S. 253/2020 (FIRST HEARING) IA/1/2020	04-12-2020	Obalapathi Vs Sanjeevappa	M.BHAGAVANTHA
41	O.S. 255/2020 (FIRST HEARING) IA/1/2020	04-12-2020	Sushilamma Vs Gangamma	L Maruthi
42	O.S. 185/2020 (FIRST HEARING) IA/1/2020	05-12-2020	Manjunath R Vs Ramanna	AKKalappa I.S
43	Misc 2/2020 (FIRST HEARING)	09-12-2020	E Siddappa Vs Karibandappa	ADINARAYANA RAO
44	O.S. 183/2020 (FIRST HEARING) IA/1/2020 IA/2/2020	09-12-2020	Kumari Nagamma Vs Nagamma	M. Nagendrappa

PrL CIVIL JUDGE AND JMFC, PAVAGADA
Sri. Jagadeesh Biserotti
PRL CIVIL JUDGE AND JMFC
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Sr. No. c

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
45	O.S. 179/2020 (FIRST HEARING)	10-12-2020	E. Siddappa Vs Karibandappa	Sri. Adinarayana Rao
46	FDP 12/2020 (FIRST HEARING)	10-12-2020	Narasamma Vs Anjinappa	P.S. SHIVAKUMAR
47	O.S. 153/2020 (callon)	11-12-2020	B Varalakshamma Vs P.N Chandrashekara	S.R.VENKATARAMAREDDY
48	O.S. 51/2017 (EVIDENCE) IA/1/2017	16-12-2020	T.B.Subramanyam Vs The Construction Manager	D.PANDU RANGAPPA
49	O.S. 353/2017 (EVIDENCE)	16-12-2020	Yallakka Vs Hanumantharayappa	K.RAGHU
50	O.S. 19/2018 (EVIDENCE)	16-12-2020	S.Dhananjaya Vs Sri.Lakshminarayana	S.V.RAGHU
51	O.S. 277/2018 (EVIDENCE) IA/1/2018	16-12-2020	Padmavathi Vs Venkataravanappa @ Vaddi Venkataramudu	M.BHAGAVANTHA
52	O.S. 285/2018 (EVIDENCE) IA/1/2018	16-12-2020	Hanumanthappa Vs N. Ramanjineyalu	RAJANNA
53	O.S. 21/2019 (EVIDENCE)	16-12-2020	Suvarnamma Vs Mallakka	Mahesh M
54	O.S. 27/2019 (EVIDENCE) IA/1/2019	16-12-2020	Narasaiah Vs Ashwathappa	M.NAGESH
55	O.S. 337/2019 (EVIDENCE)	16-12-2020	M.Gopala Vs M Riyaz	N.NAGENDRA REDDY
56	O.S. 309/2019 (EVIDENCE) IA/1/2019	17-12-2020	Lakshmiddevamma Vs Ningamma	R.HANUMANTHARAYA
57	O.S. 55/2019 (EVIDENCE) IA/1/2019	18-12-2020	N.Hajmathulla Vs Vadasalappa	Sathyanarayana
58	O.S. 81/2019 (EVIDENCE) IA/1/2019	18-12-2020	Vijaya Bank, Branch at Pavagada reptd by its Manager R. Ashwathnarayana Vs Sriramulu	P.V.YAGNANARAYANA
59	EX 18/2015 (callon)	02-01-2021	BHARTIYA SAMRUDDHI FINANCE LTD. Vs GANGANNA	M.BHAGAVANTHA
60	O.S. 125/2020 (callon) IA/1/2020	02-01-2021	Krishna Naik Vs Smt. Lakshmi Bai	I.R.LAKSHMAIAH

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50, Jagadeesh Biscrothi
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61	FDP 20/2018 (Await report)	05-01-2021	Khantharunnisa Vs Abdul Ghani	M.L.RAMAKRISHNA
62	O.S. 69/2016 (EVIDENCE) IA/1/2016	05-01-2021	Lakshamma Vs Lathamma	UGRAMURTHY
63	O.S. 129/2016 (EVIDENCE) IA/1/2016	05-01-2021	Umeshab balu Vs B.V.Venkataravanappa	M.NAGESH
64	O.S. 247/2016 (EVIDENCE) IA/1/2016	05-01-2021	Balachandra Vs Sakamma	M.NAGESH
65	O.S. 165/2019 (SUMMONS) IA/1/2019	06-01-2021	Smt.Lakshmidevi .H Vs Smt.Hanumakka	S.R.VENKATARAMAPEDDY
66	O.S. 251/2019 (SUMMONS)	06-01-2021	H.Hanumanthiah Vs H.Anjinappa	S.R.VENKATARAMAPEDDY
67	O.S. 329/2019 (SUMMONS) IA/1/2019	06-01-2021	M/S Deepa Solar Power Generation Pvt. Ltd., Represented by its Managing Director Smt.Ramamani B.S. Vs M/S Deepa Solar Power Generation Pvt. Ltd., Represented by its Director Smt.N.Sushma	M.BHAGAVANTHA
68	O.S. 75/2016 (NOTICE)	06-01-2021	Shakunthalamma Vs Jayamma	P.H.SUBRAMANYA
69	FDP 10/2017 (HEARING)	06-01-2021	Anke Thippanna Vs Anke Krishnappa	M.L.RAMAKRISHNA
70	O.S. 311/2018 (HEARING) IA/1/2018	06-01-2021	Thimmakka Vs Eramma	UGRAMURTHY
71	FDP 7/2012 (Await report)	06-01-2021	R.Sathynarayana Vs R.V.Hanumantharao	S.N.M
72	FDP 6/2015 (Await report)	06-01-2021	SMT. B.L.PADMA Vs B.L. NARASIMHA MURTHY	M.BHAGAVANTHA
73	EX 37/2015 (Await report)	06-01-2021	N.Narayappa Vs S.Narayan	SRI.R.RANGANATHAPPA
74	EX 47/2015 (Await report)	06-01-2021	Lakshamma Vs Neelamma	N.NAGENDRA REDDY
75	FDP 11/2017 (OBJECTION)	06-01-2021	Kariyanna Vs Gangappa dead by his Lrs. Kariyanna	S.N.MURALIDHARA

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76	O.S. 285/2019 (OBJECTION)	06-01-2021	K.V.Subbarayappa Vs Hanumaiah	M.BHAGAVANTHA
77	FDP 25/2019 (OBJECTION)	06-01-2021	A.P. Siddappa Vs A.P. Malikarjunaiah	M.V.Dayananda Sagar
78	O.S. 349/2019 (OBJECTION) IA/1/2019	06-01-2021	K. Nagaraja Vs K.N.Narayan	ADINARAYANA RAO